

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD – Nomination of **Dr. Sunnam Srinivas Reddy**, Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad as a Resource Person to the Programme No-1467 “**National Seminar on organized Crime and Offences against National Security**” scheduled to be held on 21.03.2026 and 22.03.2026 to guide participating Judicial Officers in Session-4 on the theme “**Efficacious Conduct of trial**” scheduled to be held on **22.03.2026** for programme No. P-1467 at National Judicial Academy, Bhopal – **Relief Arrangements – ORDERS – ISSUED.**

- READ:**
1. NJA/Dir/P-1467/2026/710, e-mail from the Director, National Judicial Academy, Bhopal, dated 05.03.2026.
 2. High Court's Proceedings in Roc.No.1901/SO/2025, dated 18.03.2026.

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ORDER ROC.NO.1565 (B) /2026 - B.SPL., DATED: 18.03.2026

The High Court is pleased to pass the following order:

The Judicial Officer mentioned in Column No.2, is hereby permitted as a Resource Person to guide participating Judicial Officers in Session-4 on the theme “**Efficacious Conduct of trial**” scheduled to be held on 22.03.2026 for programme No. P-1467 at National Judicial Academy, Bhopal.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	Dr. Sunnam Srinivas Reddy, Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad.	Senior Faculty Member-II Telangana State Judicial Academy, Secunderabad.

The officer mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officer who is nominated as Resource Person in the said Programme.

In case, the officer mentioned in Column No.3, is either on leave or not available for any other reason, the concerned Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said Programme, the officer mentioned in Column No.2, shall resume charge of his regular post(s) and also the post(s) for which the officer is holding full additional charge, if any.

- NOTE:** 1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the programme at National Judicial Academy, Bhopal.
2. The nominated officers are entitled only for actual journey period.

Sd/- S.GOVERDHAN REDDY
REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officers and the In-charge Officers Concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadrabada Road, Suraj Nagar P.O., Bhopal-462 044.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad.
6. The Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad.
7. The Pay and Accounts Officer, Hyderabad.
8. **THE SECTION OFFICERS:**
 - a) Special Officer Section b) Vigilance Cell c) E-Section
 - d) Work Review Cell e) O.P.Cell f) B-Section
 - g) Accounts Section h) Computer Section i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

+ **Spare....**

//FORWARDED BY ORDER//


SECTION OFFICER

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD – Nomination of Dr. K.Pattabhirama Rao, Prl. Special Judge for trial of CBI Cases, Hyderabad as a Resource Person to the Programme No.P-1467 “National Seminar on organized Crime and Offences against National Security” scheduled to be held on 21.03.2026 and 22.03.2026 to guide participating Judicial Officers in Session-1 on the theme “Bail and Remand” scheduled on 21.03.2026 at National Judicial Academy, Bhopal – Relief Arrangements – ORDERS – ISSUED.

READ: 1. NJA/Dir/P-1467/2026/710, e-mail from the Director, National Judicial Academy, Bhopal, dated 05.03.2026.
2. High Court's Proceedings in Roc.No.1901/SO/2025, dated 18.03.2026.

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ORDER ROC.NO.1565 (A) /2026 - B.SPL., DATED: 18.03.2026

The High Court is pleased to pass the following order:

The Judicial Officer mentioned in Column No.2, is hereby permitted as a Resource Person to guide participating Judicial Officers in Session-1 on the theme “**Bail and Remand**” scheduled on 21.03.2026 at National Judicial Academy, Bhopal.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	Dr. K.Pattabhirama Rao Prl. Special Judge for trial of CBI Cases, Hyderabad.	I Additional Special Judge for trial of SPE & ACB Cases, Hyderabad.

The officer mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officer who is nominated as Resource Person in the said Programme.

On return from the said Programme, the officer mentioned in Column No.2, shall resume charge of his regular post(s) and also the post(s) for which the officer is holding full additional charge, if any.

- NOTE:** 1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
2. The nominated officers are entitled only for actual journey period.

**Sd/- S.GOVERDHAN REDDY
REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The Officers and the In-charge Officers Concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462 044.
4. The Prl. Special Judge for trial of CBI Cases, Hyderabad.
5. The I Additional Special Judge for trial of SPE & ACB Cases, Hyderabad.
6. The Pay and Accounts Officer, Hyderabad.

7. THE SECTION OFFICERS:

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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//FORWARDED BY ORDER//

K. R. Swamy Reddy
SECTION OFFICER